

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †2243
TO BE ANSWERED ON 01.01.2018

INFRASTRUCTURE IN TRIBAL SCHOOLS

†2243. SHRI HARI MANJHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of present infrastructure in the schools of tribal areas in the country, State/UT-wise including Jharkhand;
- (b) whether the Government has any proposal for the development of infrastructure in the schools of tribal areas;
- (c) If so, the details thereof and the details of the funds sanctioned, allocated and released in each of the last three years for the abovesaid objective, State/UT-wise; and
- (d) whether the Department of Forest has registered objections against the development / establishment of the schools in forest areas and if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): Ministry of Tribal Affairs provides funds for setting up of Eklavya Model Residential Schools (EMRSs) with the capacity of accommodating 480 students under Grants under Article 275(1) of the Constitution to provide quality education to Scheduled Tribe (ST) students and to facilitate them to have access to suitable opportunities in education. In the setup of EMRS, apart from school building including hostels and staff quarters, provision for a playground, students computer lab, teacher resource room etc. are also made. Besides, funds are provided to the State Governments for construction of Ashram Schools in Tribal Sub-Plan Areas. Central assistance is also given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels for residential facilities in tribal areas. Further, under Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution, funds are provided to State Government including State of Jharkhand for improving education infrastructure in tribal areas and also for various amenities in schools like toilets, gas, drinking water, IT equipment for smart classes, science labs etc. based upon proposals from State Governments from time to time.

Maintenance and running of schools is the sole responsibilities of the State Government. Details of present infrastructure in the schools is not centrally maintained in the Ministry.

- (c): Details of state wise release of funds for development of educational facilities is at **Annexure**.
- (d): No such specific incidence has been brought to the notice of the Ministry by the State Governments in this regard.

**Annexure referred to in reply to part(c) of the Lok Sabha Unstarred Question No. 2243 for answer on
01.01.2018**

(A) Fund released to the States for development of education**(Rs. in Lakh)**

S N	State	2014-15		2015-16		2016-17	
		Art 275 (1)	SCA to TSP	Art 275 (1)	SCA to TSP	Art 275 (1)	SCA to TSP
1	Andhra Pradesh	2436.00	2450.00	2449.00	2800.00	2766.09	3475.00
2	Arunachal Pradesh	920.40	-	2270.80	-	3027.81	-
3	Assam	-	175.00	1200.00	1200.00	1547.58	2155.50
4	Bihar	1500.00	1000.00	-	1000.00	1314.59	823.58
5	Chhattisgarh	8794.35	2300.00	10721.73	200.00	8610.80	5023.70
6	Goa	-	-	1200.00	-	-	-
7	Gujarat	5559.12	-	7908.90	-	6703.26	500.00
8	Himachal Pradesh	95.00	95.15	388.20	-	822.00	400.00
9	Jammu & Kashmir	-	-	1900.00	900.00	3619.61	-
10	Jharkhand	5473.00	1900.00	11216.00	894.00	8878.21	6373.55
11	Karnataka	3430.00	-	4410.00	-	2875.72	2500.00
12	Kerala	638.50	-	1150.00	-	481.67	370.00
13	Madhya Pradesh	7410.80	4200.00	14408.88	-	7770.92	11078.40
14	Maharashtra	5719.56	2864.00	8213.22	2498.53	6112.00	3000.00
15	Manipur	500.00	-	550.00	-	1619.40	800.00
16	Meghalaya	490.00	-	-	-	1200.00	-
17	Mizoram	1241.40	-	1945.45	-	1061.04	-
18	Nagaland	-	-	2050.34	-	3292.12	-
19	Odisha	6885.29	2300.00	13215.00	-	9939.40	-
20	Rajasthan	5719.80	-	7270.30	-	10181.75	1331.07
21	Sikkim	370.30	266.58	1250.00	10.00	869.30	1000.00
22	Tamil Nadu	552.80	-	552.80	-	800.00	418.36
23	Telangana	3294.40	-	5300.00	-	2347.39	-
24	Tripura	695.20	-	390.20	-	1280.99	30.00
25	Uttar Pradesh	537.21	-	1452.43	-	689.00	-
26	Uttarakhand	226.00	805.83	198.87	-	-	-
27	West Bengal	3111.16	600.00	5344.74	275.00	3324.66	1848.00
Total		65600.29	18956.56	106956.86	9777.53	91135.31	41127.16

(B) Details of Funds released under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan”**(Rs. in Lakh)**

S.No.	State / UT	2014-15	2015-16	2016-17
1	Goa	0.00	300.00	0.00
2	Gujarat	1144.48	0.00	0.00
3	Madhya Pradesh	1425.00	0.00	0.00
4	Maharashtra	1000.00	0.00	0.00
5	Tripura	954.52	0.00	0.00
	Total	4524.00	300.00	0.00

(C) Details of funds released under the Scheme of Girls & Boys Hostels for STs:

(Rs. in Lakh)

Sl. No.	State	2014-15	2015-16	2016-17*
1.	Arunachal Pradesh	0	340	0
2.	Chhattisgarh	0	1300	0
3.	Kerala	600	0	0
4.	Nagaland	0	9500	0
5	Rajasthan	0	1600	0
	Total	600	12740	0

* Hostels are now mostly funded from SCA to TSS / Article 275(1) grants.